

Dr. K. L. Shrimall: That has not yet been worked out; but, it is cheaper than the apparatus we get from abroad.

ANDAMAN ISLANDS

***2143. Shri Bhagwat Jha Azad:** Will the Minister of Home Affairs be pleased to state:

(a) whether any agricultural loan was granted to the State of Andaman Islands in the beginning of 1955;

(b) if so, the amount so granted; and

(c) whether that loan has not yet been distributed?

The Minister in the Ministry of Home Affairs (Shri Datar): (a) and (b). An amount of Rs. 2 lakhs was sanctioned for grant of special medium and long-termed loans in Andamans in January, 1956.

(c) No.

Shri Bhagwat Jha Azad: I want to know whether any amount was granted in 1955; not in 1956.

Shri Datar: The amount was given in 1956 to be used for the year 1955-56.

Shri Bhagwat Jha Azad: The hon. Minister said that the amount was granted in January, 1956. My question is whether any amount was granted to the Andamans in 1955 which has not yet been distributed.

Shri Datar: For the revenue year 1955-56, the grant was made somewhat late and it was given in January, 1956. It had to be spent before 31st March, 1956.

Shri R. P. Gang: May I know if the Government is aware that these agricultural loans are not distributed before November each year, i.e. 8 months after they are sanctioned, and because it is difficult to distribute the whole money within 4 months, the amount lapses?

Shri Datar: On account of certain inevitable difficulties, the sanction of the grant could not be communicated in time. But still, I understand that some amount has actually been disbursed.

Shri Bhagwat Jha Azad: May I know whether the Government's attention has been drawn to a fortnightly published in Andamans in which it has been clearly stated that the whole amount granted to the Andamans has not yet been distributed and what little has been distributed has been distributed very badly?

Shri Datar: Government's attention has been invited to *Hamari Awaz*; perhaps that is the paper to which the hon. Member refers. Government are taking steps in that matter. But, I understand that some part of this amount has already been used.

Shri Bhagwat Jha Azad: May I know what part of this amount which has been granted has been used?

Shri Datar: At present that information is not with me.

विदेशी धर्म प्रचारक

***२१४४. श्री रघुनाथ सिंह :** क्या गृह कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पंच महाल जिले के भील आदिम जाति क्षेत्र में विदेशी धर्म प्रचारक कार्य कर रहे हैं; और

(ख) यदि हां, तो उनकी संख्या कितनी है तथा उनके द्वारा वहां पर कितनी संस्थाएँ चलाई जा रही हैं ?

गृह कार्य मंत्रालय में मंत्री (श्री दत्तार) : (क) तथा (ख). बम्बई राज्य में कोई "भील आदिम जाति क्षेत्र" नहीं है परन्तु पंच महाल जिले में कुछ अनुसूचित क्षेत्र हैं जिनमें अधिकतर भील बसे हुए हैं। इन क्षेत्रों में तीन आइरिश मिशनरियाँ और आठ शिक्षा संस्थाएँ हैं जो कि आइरिश प्रेसबिटेरियन मिशन द्वारा चलाई जा रही हैं।

श्री रघुनाथ सिंह : इस में कितनी सहायता बाहर से आती है ।

श्री दातार : यह सूचना मेरे पास नहीं है ।

Shri D. C. Sharma: May I know whether there is an English paper called *Enquiry* being published from Nagpur and whether that paper is carrying on agitational propaganda against the Government of India? If so, what steps do Government propose to take to stop this kind of propaganda?

Shri Datar: It is a general question, but I may say that Government are aware that there is a paper known as *Enquiry* published from Nagpur.

RESERVE BANK OF INDIA

*2149. **Shri Gadilingana Gowd:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the Reserve Bank of India has asked all banks in the country to submit a fortnightly report on their advances against commodities, bullion, shares and debentures; and

(b) if so, the reasons therefor?

The Minister of Revenue and Defence Expenditure (Shri A. C. Guha):

(a) Yes, Sir; the circular letter issued by the Reserve Bank of India was addressed, not to all banks, but to all *scheduled* banks and to two important non-scheduled banks.

(b) The circular in question was in substitution of an earlier one issued in March 1950, which required banks to forward to the Reserve Bank a monthly statement of advances made against specified commodities and bullion. The information is now required to be sent fortnightly and in greater detail so as to enable the Reserve Bank of India to bring under closer observation the extent to which accommodation is granted by banks for financing trade in essential commodities, bullion and equities and to take appropriate steps to check any tendency for undue speculation.

Shri Bansal : May I know when this latest circular was issued and whether after this circular was issued, the Reserve Bank has received any returns of the advances made against these commodities and bullion?

Shri A. C. Guha: The circular was issued on the 18th April and the returns may not have reached the Reserve Bank. They will be reaching the Reserve Bank sometime next month.

Shri Gadilingana Gowd: In view of the rise in prices of foodgrains, has the Government any proposal to acquire these stocks and is it for this purpose that the Government require the information?

Shri A. C. Guha: As I have already said, it is for the purpose of putting a check on the bank advances on certain commodities, particularly agricultural commodities. In recent times, it has been noticed that advances have risen by over Rs. 100 crores and in the case of some agricultural commodities like rice, the bank advances have abnormally risen. So, it is apprehended that there may be some hoarding and speculation. To prevent all these things, the circular has been issued.

Shri Bansal: May I know whether the idea is to stop hoarding or to come in the way of normal bank advances for normal marketing purposes.

Shri A. C. Guha: It is not to come in the way of normal bank advances for normal marketing purposes. It is only to stop hoarding for speculative purposes.

Shri N. B. Chowdhury: May I know whether in asking for information from such Banks, Government contemplate issuing any directives to such Banks to prevent them from advancing loans for speculative purposes?

Shri A. C. Guha: Necessary action will be taken when the information is available to the Reserve Bank. If